

DIVISION BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1082(KB)2020
IA(I.B.C)/698(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	UIL COMMODITIES DMCC VS MAXGROW OVERSEAS LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)
None.

ORDER

1. None for the parties.
2. Therefore, the matter stands adjourned to **23.04.2024** had already posted.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.